

water should not pose a hurdle in its development.

The Government is taking keen interest for the propagation of education among girls. The girls are granted exemption in fee. I would suggest that girls should also get some allowance for nutritious meals. In this way more girls will be able to pursue medical and engineering education.

Sir, Kutch constitutes one fourth of Gujarat. A medical college is, therefore, essential for this area. The headquarter of district Kutch is situated in Bhuj which is 410 kms. away from Gandhinagar, the capital of the State. The interior of Kutch is also situated 200 kms. away from Bhuj. In this way it is very necessary to have a medical college here for the development of the interior area and for providing medical facilities to the people of far-flung villages. I would request the Hon. Finance Minister to look into this demand.

In the end, I would like to convey my thanks to you for allowing me to express my views.

SHRI RAJ KUMAR RAI (Ghosi) : Mr. Chairman, Sir, I am grateful to you for giving me time to speak. I would like to say that when the Government knew that no exigency has arisen, where was the necessity of bringing forward supplementary Demands so frequently. The supplementary Budget is brought forward only some exigency arises.

While supporting the supplementary Budget, I would like to give a suggestion. The Government has not formulated a national wage policy. As a result, workers are agitating and it is causing difficulties for the people. The employees of the State Government are demanding pay scale parity with that of Central Government employees. They say that the pay scales of the Central Government employees are more than theirs. This dispute is going on and the Government has not formulated a national wage policy. The Government should take measures to formulate it.

Secondly, step motherly treatment has been meted out to Uttar Pradesh in the

matter of development. Agricultural Science Centres have not been set up there. There is no Agricultural Science Centre, micro-wave tower, F.C.I. godowns, T.V. towers, broad gauge line, air-service in the east of Lucknow i.e. Amethi, Gonda and Mungher. In the absence of these things the people of eastern Uttar Pradesh and Bihar are facing great difficulties. Special provision should be there in the Budget for all these things. Only then eastern Uttar Pradesh and north Bihar can make progress and without providing these facilities to them we cannot do anything for their welfare.

[English]

Please allow me to continue next day.

15.00 hrs.

MR. CHAIRMAN : Speech concluded.

[English]

The House will now take up Private Members' Business.

15.01 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Twenty-Sixth Report

SHRI HAFIZ MOHD. SIDDIQ (Moradabad) : I beg to move :

"That this House do agree with the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th November, 1986."

MR. CHAIRMAN : The question is :

"That this House do agree with the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th November, 1986."

The motion was adopted.